

ITEM NO.301 Court 5 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No.1285/2021 in M.A. D.No.9887/2020 in
C.A.Nos.6328-6399 of 2015

UNION OF INDIA

Petitioner(s)

VERSUS

ASSOCIATION OF UNIFIED TELECOM SERVICE
PROVIDERS OF INDIA AND ORS

Respondent(s)

(FOR ADMISSION and IA No.102014/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 24-08-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Tushar Mehta, SG
 Mr. Gurmeet Singh Makker, AOR
 Ms. Kanu Agarwal, Adv.
 Ms. Binu Tamta, Adv.
 Mr. Dhruv Tamta, Adv.
 Ms. Swati Ghildiyal, Adv.

For Respondent(s) Mr. Shyam Divan, Sr. Adv
 Ms. Anuradha Dutt, Adv.
 Mr. Anish Kapur, Adv.
 Ms. Suman Yadav, Adv.
 Mr. Aditya Sarin, Adv
 Ms. Nikhita Suri, Adv.
 Mr. Kunal Dutt, Adv.
 Ms. B.Vijayalakshmi Menon, AOR

UPON hearing the counsel the Court made the following
O R D E R

This application has been filed by respondent
No.53 challenging the demand notice dated 17.08.2021
issued by the Department of Telecommunications directing
payment of the AGR dues of M/s Videocon

Telecommunications Ltd. in accordance with the judgment of this Court dated 01.09.2020 within a week from the date of the notice, failing which the financial bank guarantees of respondent No.53 shall be invoked.

After arguing at some length, Mr. Shyam Divan, learned senior counsel appearing for the applicant, seeks leave of this Court to withdraw this application to approach the appropriate forum for redressal of the grievances of the Applicant.

This application is dismissed as withdrawn, with liberty to the applicant to approach the appropriate forum for redressal of its grievances. The Department of Telecommunications is at liberty to raise all contentions. The Department of Telecommunications shall not invoke the financial bank guarantees of respondent No.53 for a period of three weeks from today.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master